PASSPORTS (4TH AMDT.) RULES 1978

THE MINISTER OF EXTENRAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): I beg to lay on the Table a copy of the Passports (Fourth Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 569 (E) in Gazette of India dated the 4th December, 1978, under sub-section (3) of section 24 of the Passports Act, 1967. [*Placed in Library. See* No. LT-3155/78].

ANNUAL REPORT ON THE WORKING OF CENTRAL COAL MINES RESCUE STATIONS COMMITTEE, DHANBAD FOR 1976-77

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) on the working of the Central Coal Mines Rescue Stations Committee, Dhanbad, for the year 1976-77. [*Placed in Library. See* No. LT-3156/78].

ANNUAL REPORTS, ACCOUNTS, REVIEWS ETC.

DR. PRATAP CHANDRA CHUNDER: On behalf of Shrimati Renuka Devi Barkataki, I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Book Trust, India, for the year 1977-78.

(ii) A copy of the Review (Hndi and English versions) by the Government on the working of the National Book Trust, India, for the year 1977-78.

(2) (i) A copy of the Audited Accounts (Hindi and English versions) of the National Book Trust, India, for the year 1976-77.

(ii) A statement (Hindi and English versions) showing :

(a) reasons for delay in laying the Audited Accounts of the National Book Trust, India, for the year 1976-77; and

(b) reasons for not laying the Audited Accounts of the National Book Trust, India, for the year 1977-78. [*Placed in Library. See* No. LT-3157/78].

(3) (i) A copy of the Annual Report (Hindi and English versions) by the Kendriya Hindi Shikshan Mandal, Agra, for the year 1977-78.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Kendriya Hindi Shikshan Mandal Agra, for the year 1977-78. [*Placed in Library. See* No. LT-3158/78].

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 1976-77.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 1976-77.

(iii) A statement (Hindi and English versions) showing reasons for delay in laying the report mentioned at (i) above [*Placed in Library. See* No. LT-3159/78].

REVIEWS, ANNUAL REPORTS, STATEMENT AND NOTIFICATIONS

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Indian Iron and Steel Company Limited, Calcutta, for the year 1976-77.